

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

16

RA-34/2001 in

OA-974/97

New Delhi this the 26th day of March, 2001.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)  
Hon'ble Dr. A. Vedavaiii, Member(J)

1. Union of India through  
the Secretary, Ministry  
of Defence, South Block,  
DHQ, P.O., New Delhi-1.
2. The Secretary,  
Ministry of Personnel  
Pension and Public Grievances  
(Dept. of Personnel & Training),  
South Block, New Delhi-1.
3. The Chief Administrative Officer &  
Joint Secretary (Admn.),  
Ministry of Defence,  
Room No. 222, C-II, Huments,  
DHQ, P.O. New Deihi-1. .... Review Applicants  
(through Sh. Dushyant Pai, Sr. Admn. Officer, deptt.  
representative)

Versus

1. Vijay Shankar, ACSO,  
Ministry of Defence, AHQ,  
South Block,  
New Delhi.
2. S.K. Pandey, ACSO,  
Ministry of Defence, AHQ,  
South Block, New Delhi. .... Respondents

(Both respondents in person)

ORDER (ORAL)

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Heard both sides on RA-34/2001 seeking  
review of the Tribunal's order dated 07.08.2000.

2. In the RA, it is stated that instead of  
the word "to implement the recommendations of the  
Commission (5th Central Pay Commission)" the Tribunal

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has mentioned "to implement the recommendations of the committee headed by the Joint secretary (E)". It is therefore prayed that Para-3 of the Tribunal's order dated 07.08.2000 ,be modified to substitute the word "to implement the recommendations of the Vth Central Pay Commission" instead of "to implement the recommendations of the committee headed by Joint Secretary(E)".

3. Review respondents in the OA state that they have no objection to the aforesaid correction being made in the Tribunal's order dated 07.08.2000.

4. Accordingly, RA-34/2001 is allowed, and Registry is directed to make necessary corrections in the Tribunal's order dated 07.08.2000 and issue corrected copy to the parties concerned.

5. RA-34/2001 disposed of as above.

A. Vedavalli

(Dr. A. Vedavalli)  
Member(J)

S.R. Adige

(S.R. Adige)  
Vice-Chairman(A)

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